

action against improper parking, action against motorists driving against the flow of traffic, educating motorists on road safety through print and mass media, closure of road-cuts to ensure uninterrupted and smooth flow of traffic and implementing technology-enabled modernization.

Delhi Police has also prepared a Traffic Management Plan to provide safe and smooth flow of traffic on Delhi roads which *inter alia* includes focus on traffic regulation, Road Safety education, Engineering Solution measures and intensive quality enforcement. Delhi Police is provided financial assistance for modernization of traffic and communication network.

Killing of animals due to firing from Pakistan

†893. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to increase the amount of compensation being given to the villagers for killing of their animals due to firing from Pakistan;

(b) if so, whether Government has taken any action in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. The Ministry of Home Affairs has conveyed approval to the Government of Jammu and Kashmir regarding the enhanced rate of compensation of ₹ 50,000/- per milch animal from the existing rate of ₹ 30,000/- per animal to be given to the owners for the loss of milch animals due to cross border firing/cease fire violations by Pakistan. Earlier, this Ministry had removed the existing limit of three milch animals for claiming compensation for their loss.

Foreign funds received by NGOs

†894. DR. KIRODI LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total amount of foreign funds received by various organisations including Non-Governmental Organisations during each year during the last three years;

(b) whether any mechanism is in place to monitor and review the activities and functioning of such Organisations;

† Original notice of the question was received in Hindi.

- (c) if so, the details of this review and its conclusions; and
- (d) the details of the follow up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Total amount of Foreign Contribution (FC) received by FCRA registered organisations including NGOs during the last three years is as under:—

Financial Year	Total Contribution
2016-17	15329.16 crore
2015-16	17798.79 crore
2014-15	15305.48 crore

(b) A Monitoring Unit in the FCRA wing has been established to monitor the receipt and utilisation of Foreign Contribution by reviewing the Annual Returns submitted by associations.

(c) and (d) As per records, after the review there are currently around 24000 active FCRA registered NGOs as against more than 40000 in 2014-15. Registration of more than 13000 NGOs was cancelled in last three years for violations of various provisions of FCRA, 2010 and rules made thereunder. The details of the cancelled associations is available on website www.fcraonline.nic.in of the Ministry of Home Affairs.

Racial discrimination faced by people of NER

895. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has set up a Committee to review the monitoring and grievance redressal mechanism relating to racial discrimination faced by the people from the North-Eastern Region (NER);

(b) when the report of the Committee is likely to be submitted;

(c) whether Government has accepted all the recommendations of M.P. Bezbaruah Committee which has submitted its report in 2014; and

(d) if so, whether these recommendations have been ineffective and what has led to the constitution of the new Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Pursuant to the judgment dated 14.12.2016 of Hon'ble Supreme Court of India passed in the matter of W.P. (Civil) No. 103 of